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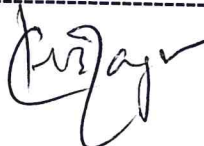
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/3(IB)/CB/2017  
NAME OF PETITIONER(S) : NUPOWER RENEWABLES PVT LTD  
NAME OF THE RESPONDENTS (S) : CAPE INFRASTRUCTURE PVT LTD  
UNDER SECTION : Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

12	K.S. ELANGOVAN Lead by Mr. Ramakrishnan Viraraghavan Barrister and Senior Advocate.	Petitioner Counsel	
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ORDER

Ms. K.S. Elangovan, Counsel for Petitioner, present. The Respondents were  
already set <sup>at</sup> ~~ex~~ parte. Heard the Petitioner. Order reserved.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)